

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M K HANJURA

Criminal Appeal

No(s). 808/2014

RAJESHWAR

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

(with office report)

Date : 11/08/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s)

Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, as last chance is given to the learned
counsel for the parties for filing the additional documents.
List again on 28.10.2015.

(M K HANJURA)
Registrar

MG

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2015.08.12
16:24:32 SCT
Reason: